

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA  
GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI: THE 24TH MAY: 1980

24-5-80

NOTIFICATION  
INCOME TAX

No. 3399/F.No. 203/81/79-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(ii) of the Income-tax Rules, 1962 under the category of "Scientific research association" in the filed of Medical Research subject to the following conditions:-

- i) That the trust will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the trust will furnish annual returns of its scientific research activities to the Council for each year by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the trust will furnish an annual audited statement of accounts to the Council for each year by 31st May, each year and in addition send a copy of it to the concerned Income tax Commissioner

INSTITUTION

(SCIENTIFIC RESEARCH ASSOCIATION) SHRI GOPIKRISHNA TAORI CHARITABLE TRUST NAGPUR.

The notification is effective for a period of 3 years from 14.4.1980 to 13.4.1983.

Sd/-  
(J.P. SHARMA)  
DIRECTOR, GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies)
2. Director of Inspection (I.T. & Audit) / Inv / RS&P, New Delhi
3. Dte of O&MS (IT), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar), P.O. No. 4508, N. Delhi, with reference to their letter No. 18/32/79-Admn. II dated 10/14.4.80
5. The Chairman, Shri Gopikrishna Taori Charitable, Trust, 22, Central Bazar, Ram Daspath, Nagpur, with reference to his letter dt 8.5.79.
6. Comptroller & Auditor General of India (40 copies)
7. Bulleting Section of the D.I (RS&P), New Delhi

Sd/-  
(J.P. SHARMA)  
DIRECTOR, GOVERNMENT OF INDIA

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(P.N. VERMA)  
ASSTT DIRECTOR OF INSPECTION (RS&P)

NO: CC/ ITAII/3141/750/RSP/80

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